

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Southern Investments Pvt Ltd
MAIN PETITION NUMBER : IBA/146/2020

(IA/MA) APPLICATION NUMBERS

IA/832(CHE)/2023; IA(IBC)/1133(CHE)2023; IA(IBC)/1134(CHE)2023
IA(IBC)/1135(CHE)2023; IA(IBC)/1136(CHE)2023

ORDER

Applicant is represented by Ld. Counsel Ms. Deepa Mariyappan.

None is present for RP/Respondent.

Today this matter is posted for clarification.

Clarification Note:

Since liquidation application IA/680/2023 is pending for adjudication before this Tribunal, these IA's 832, 1133, 1134, 1135, 1136 are opened for hearing along with the liquidation application on **08.12.2023**.

-sd-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS

-sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)